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Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 13th October, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (1) Chandrasekharan Kartha Jayachandran, (2) Smt. Sophy Thomas, (3) Puthen Veedu Gopala Pillai Ajithkumar and (4) Smt. Chandrasekharan Sudha, to be Additional Judges of the Kerala High Court, for a period of two years with effect from the date they assume charge of their respective offices.

MMP
13/10/2021

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

- 1 S/Shri Chandrasekharan Kartha Jayachandran, (ii) Smt. Sophy Thomas, (iii) Shri Puthen Veedu Gopala Pillai Ajithkumar and (iv) Smt. Chandrasekharan Sudha, Judicial Officers, C/o the Registrar General, Kerala High Court, Ernakulam, Kochi.
- 2 The Secretary to Governor, Kerala, Thiruvananthapuram.
- 3 The Secretary to Chief Minister, Kerala, Thiruvananthapuram.
- 4 The Secretary to the Chief Justice, Kerala High Court, Ernakulam, Kochi.
- 5 The Chief Secretary, Kerala, Thiruvananthapuram.
- 6 The Registrar General, Kerala High Court, Ernakulam, Kochi.
- 7 The Accountant General, Kerala, Thiruvananthapuram.
- 8 The President`s Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

A.k. Aggarwal
(Arun Kumar Aggarwal) 13/10/2021
Section Officer (Appointments)
Tele: 2338 3037